

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 3rd day of August, 2001.

Original Application No.145 of 2001.

CORAM :-

Hon'ble Mr. Justice RRK Trivedi, V.C.

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Umesh Chandra Tripathi S/o Krishna Kumar Tripathi,
Asst.Engineer, Bijnore Sub Division,
(Department of Telecommunication) Bharat
Sanchar Nigam Ltd.
District Bijnore (Uttar Pradesh).
(Sri H.S. Srivastava, Advocate)

..... Applicant

Versus

1. Union of India through the
Secretary Government of India,
Ministry of Communication, Department of
Telecommunication, New Delhi.
2. Chief Engineer (Civil),
Bharat Sanchar Nigam Limited,
Dehradun.
3. Principal Chief Engineer (C)
Bharat Sanchar Nigam Limited,
Lucknow.
4. Sri Raj Pal Singh, Asst. Surveyor of Works,
C/o Superintending Engineer,
Bharat Sanchar Nigam Ltd, Civil Lines,
3, Tyagi Road, Dehradun (U.P.)
(Sri MB Singh/Sri AK Srivastava, Advocates)

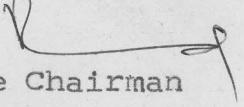
..... Respondents



O R D E R (O_r_a_l)

By Hon'ble Mr. Justice RRK Trivedi, V.C.

By this OA the applicant has challenged supposed order of his transfer from Bijnore where he is serving as A.E. (Communication). The applicant has only filed a copy of the letter dated 28-1-1999 as Annexure-A-1 to the OA. The alleged letter written by the Under Secretary states that he has been directed to say by the Hon'ble Minister that the applicant may be transferred from Dehradun to Bijnaur. There is no direction even in the Minister's letter to transfer the applicant from Bijnore. This is not disputed that any order in pursuance of the letter of the Minister ^{not u} has been passed. This OA is premature and is liable to be rejected. The OA is accordingly dismissed. The interim order dated 12-2-2001 is vacated. No costs.


Vice Chairman

Dube/